

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 5393**  
ANSWERED ON 06.04.2017

**KRISHNA AND GODAVARI RIVER WATER SHARING**

5393.           SHRI DHARAM VIRA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether it is a fact that in a Conference convened by the Union Government in the Planning Commission on 27 and 28th July 1951, with representatives of Bombay, Madras, Hyderabad, Madhya Pradesh and Mysore Governments to distribute surplus waters of the rivers Krishna and Godavari, the composite State of Madras was allocated 470 TMC of surplus Krishna water and 893 TMC of surplus Godavari water;
- (b) whether on the formation of Andhra Pradesh on the 1st October, 1953 all the allocated surplus water of these rivers became the share of newly formed Andhra Pradesh State and the recognized successor Madras State did not get any water from these rivers; and
- (c) if so, the details and the facts thereof?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) to (c) As mentioned in the report of Krishna Water Disputes Tribunal-I (KWDT-I), Inter-State Conference on the utilization of Krishna and Godavari Waters was held in the Planning Commission, New Delhi on 27<sup>th</sup> and 28<sup>th</sup> July, 1951. The representatives of Bombay, Madras, Hyderabad, Mysore and Madhya Pradesh Governments, agreed to allocate 470 TMC of water in Krishna river which is 47% of balance of flow (1000 TMC) in Krishna river and 893 TMC of water in Godavari river which is 47% of balance of flow (1900 TMC) in Godavari river for new projects of Madras State.

Extensive territorial changes were made in the Godavari and Krishna basins on account of the Andhra State Act, 1953 from 1<sup>st</sup> October, 1953 and the States Reorganization Act, 1956 from 1<sup>st</sup> November, 1956. The new States of Bombay, Mysore, Madhya Pradesh and Andhra Pradesh became the riparian States instead of old States of Bombay, Hyderabad, Mysore and Madras.